Declaration of Assets and Liabilities

2024-25 Year....

50(E) 1017.25 age

I, ANANT KUMAR, , son/daughter/wife of SURYANATH YADAV

service and presently working as OFFICE ATTENDANT BIHAR VIDHAN SABHA

give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.		Self	Spouse Name(S)	Dependan t-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
(i)	Cash	36,000/-	RITA		ABHISHEK KUMAR	Etc. Name
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B. I 1,50000/	S.B.I	S.B.I	Narral .	
(iii)	Bonds, Debentures and Shares in companies	_	-	-		•
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L.I.C 12010/Y	_	_	-	
(v)	Motor Vehicles (details of make, etc.)	Moter/Moter Cycle BROINV BROIBE/1165		-	_	-
(vi)	Jewellery (give details of weight and value)	GIOLD 10 grm	GOLD 50 grm SILVER 100 JJM	_	_	_
(vii)	Other assets, such as values of claims / interests				-	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.		Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	5.2 ACRE VILL-LALMAI DI-MADHVB			_	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	_	-	-	_	_
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value			_	-	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	_	- 3	_
(v)	Others (such as interest in property)	_	_	-	_	_

(2) I give herein below the details of my liabilities $\!\!\!\!/$ over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item).

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on	
(a)	(i) Loans from Banks			
	(ii) Loans from financial institutions			
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		-	
	(b) dues to departments dealing with supply of water		-	
	(c) dues to departments dealing with supply of electricity			

	(d) dues to departments dealing with telephones	_		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		-	
	(f) Other dues, if any		_	
b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO CVIPK 3838 D		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]			
	(iii) Sales Tax [Only in case of proprietary business]		_	
	(iv) Property Tax			

C. Personal Detail

GPF/CPF/PRAN No.	:-	PTS/BLA-1065
Gender	:-	M (M/F)
Date of Birth	:-	12011970 (DD/MM/YYYY
Class/Group	:-	(A/B/C)
Cadre	:-	(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	i-	MADHUBANI
I hereby de	eclare	that the above details are true to the best of my

Signature Anant Kumar.

Name of Employee: ANANT KUMAR.

Designation: OFFICE ATTENDANT

Department: BIHAR VIDHAN SABHA PATNA

Place: PATNA Date: 13-02-2025 Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.